

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:772
ANSWERED ON:08.08.2013
EMPLOYEES IN DRDAS
Krishnaswamy Shri M.;Ray Shri Saugata

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) The number of employees working in District Rural Development Agencies(DRDAs) in each State, State-wise;
- (b) whether the Government has proposed to review the achievements of DRDAs;
- (c) if so, the details thereof; and
- (d) the other steps taken/being taken by the Government to make these agencies more result oriented?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a) The DRDA Administration scheme is being implemented by State /UTs for meeting administrative expenses comprising salary and contingency expenditure only of DRDA establishments. Funding under this scheme is shared between the Centre and the States in the ratio of 75:25(90:10 in case of NE States) and 100% in case of Union Territories (UTs). The DRDA employees are recruited by the State Governments and their service conditions are fixed by the concerned State Governments. Government of India is neither involved in this process nor does it maintain a centralized data base of DRDA employees.
- (b)to (d) A Committee on restructuring of DRDAs was set up under the Chairmanship of Shri V. Ramachandran. The recommendations of the Committee have been accepted with modification. Based on the recommendations of the Committee, a EFC note for restructuring the DRDAs has been circulated to the concerned Ministries/Departments for obtaining their comments.